THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHR1 SIKANDAR BAKHT): (a) No, Sir. However, under the Water (Prevention and Control of Pollution) Act, 1974, the Government of Andhra Pradesh, Assam, Bihar Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Punjab, Rajasthan, Uttar Pradesh and West Bengal have already set up the State Boards for the prevention and control of water pollution. A Central Board for the Prevention and Control of Water Pollution was also created by the Central Government in 1974. In the Air (Prevention and Control of Pollution) Bill, 1978, it has been proposed that these Boards will also function as the Boards for the prevention and control of air pollution.

(b) and (c) The Motor Vehicles Act, 1939, has some enabling provisions for making rules by the State Governments in respect of emissions of smoke, vapour, dust, grit etc. and noise by the motor vehicles. In the Air (Prevention and Control of Pollution) Bill, 1978 also, there are provisions for laying down of standards for emission of air pullutants from automobiles by the State Boards and also for giving instructions by the State Governments to the concerned authorities in charge of registration of motor vehicles for complying with these instructions.

IC.S.S.R Fellowships and grants

1223. DR. LOKESH CHANDRA: SHRI KALP NATH RAI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what is the budget of the Indian Council of Social Science Research for the current year; and

(b) what are the names of the scholars who have been awarded cash grants, fellowships etc. by the Council during the period from April, 1977 to September, 1978? THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Rs. 99.48 lakhs.

(to) A list showing the names of the recipients of fellowships! cash grants, as supplied by the ICSSR, is appended. (See Appendix 78 CVH, Annexure No.78).

Closure 0/ the Institute of Advanced Studies, Simla

1224. SHRI KRISHNA CHANDRA PANT: SHRI DINESH SINGH: SHRI DEVENDRA NATH DWIVEDI: SHRIMATI AMBIKA SONI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the answer to Unstarred Question 205 given in the Rajya Sabha on the 19th July, 1978, and state whether Government have since taken a decision on the suggestion to close down the Indian Institute of Advanced Studies at Simla; if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): The Government have not yet taken a decision on the recommendations made by the Review Committee.

Privately managed English medium primary and secondary public schools

1225. , PROF. RAMLAL PARIKH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what is the number of privately managed English medium and regional language medium primary and secondary public schools in each State in the country, which are recognised by the respective State Governments and the Central Government;

(b) what are the rates of fees charged by these public schools; and